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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 1286/2004

This the 28th day of October, 2004

HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)
HON'BLE MR. S.A.SINGH, MEMBER (A)

Dr. Satya Prakash aged about 48 years
S/o Late Sh. Banwari Lal
R/o C-166, Gali No.7,
Bhajanpura, Delhi-110053.

(By Advocate: Sh. Surinder Singh)

Versus


1. Govt. of NCT Delhi
through Secretary,
Govt. of NCT Delhi.
2. The Director of Education,
Directorate of Education,
Old Secretariat, Delhi-54.
3. Rajesh Kumar Sehgal,
Drawing Teacher,
Govt. Boys S.S.School,
West Patel Nagar, Delhi.

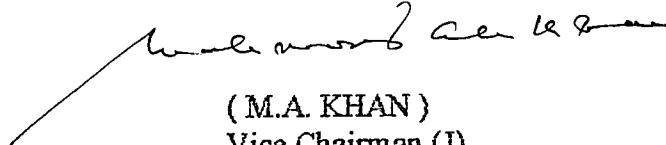
(By Advocate: Mrs. Avnish Ahlawat for Resp. No.1 & 2.
Sh. Manoj Sharma for Resp. No.3).

(ORDER (ORAL))

By Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Counsel for applicant has submitted that he has instructions from the client to withdraw this OA. Both the counsel for respondents have no objection. OA is dismissed as withdrawn leaving the parties to bear their own costs.


(S.A. SINGH)
Member (A)


(M.A. KHAN)
Vice Chairman (J)